

## VIDEO CONFERENCING

District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 15-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	MACT	831/19	SEEMA	Vs.	KARAM SINGH
2	MACT	832/19	RESHMA DEVI	Vs.	KARAM SINGH
3	MACT	835/19	PRADEEP	Vs.	KARAM SINGH
4	MACT	837/19	PANCHNOOR	Vs.	KARAM SINGH
5	MACT	838/19	SULEMAN ALI	Vs.	KARAM SINGH
6	MACT	839/19	SOMWATI	Vs.	KARAM SINGH
7.	Misc. DJ	286/2020	ASHOK KUMAR	Vs	NAYAK S. K. PANDEY
8.	MACT	237/2020	HIRA	Vs	DEVESH KHURANA
9.	MACT	238/2020	KISHORE	Vs	DEVESH KHURANA
10.	MACT	990/2020	JAYANT GUPTA	Vs	SHILPA REHAL
<u>Petitioner / Plaintiff Evidence</u>					
11	MACT	729/19	SANJAY	Vs.	ABID
<u>Defendant/Respondent Evidence</u>					
12	MACT	403/17	PREMA RAM	Vs.	ATAUL ANSARI
<u>Final Argument</u>					
13	MACT	830/18	RENU MISHRA @ PUSHPA	Vs.	MOHD. ANEES AND ORS.

# VIDEO CONFERENCING

**District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CRIMINAL CAUSE LIST DATED 15-09-2020 (DAR CASES)**

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	132/2019	SAT RAM @ RAM CHANDER	Vs.	UNKNOWN 310 /2017 (Ranjit Nagar)
2	M CrI	46/2020	CHINTU	Vs.	T. J. JOSE 26 /2020 (Darya Ganj)
3	M CrI	57/2020	MANISH CHAUDHARY	Vs.	UNKNOWN 33 /2020 (Darya Ganj)
4	M CrI	61/2020	KAPOOR KUMAR	Vs.	SANJAY GAUTAM 24 /2020 (I.P. Estate)
5	M CrI	70/2020	NEHA	Vs.	AKSHAY BATRA 59 /2020 (Pahar Ganj)
6	M CrI	72/2020	AVADESH KUMAR	Vs.	UNKNOWN 86 /2020 (Karol Bagh)
7	M CrI	73/2020	MOHD. ASHIF	Vs.	UNKNOWN 25 /2020 (Hauz Qazi)
8	M CrI	69/2020	UNKNOWN	Vs.	UNKNOWN